

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :05/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE-MENTION0505-AT11A.M.

785-ADMISSION-COURT CODE-PFRDANPS-11.05 AM

21	PFRDA- MISC. APP. 1/2022		MAGWIN ALOK WITHDRAWAL Vs. PFRDA	MAGWIN ALOK
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(Main Matter Number :PFRDA Appeal/0000001/2022)

	PFRDA Appeal	1/2022	MAGWIN ALOK Vs. PFRDA	MAGWIN ALOK
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Sub Matter : PFRDA- MISC. APP./0000001/2022

762-ADMISSION-COURT CODE-ALCHEMISTRPS-11.08A M

2	Misc. Application	1374/2021	SRI BALVIR SINGH-DELAY Vs. SEBI	Reena Lange Advocate
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(Main Matter Number :SEBI Appeal/0000168/2022)

	Misc. Application	225/2022	SRI BALVIR SINGH-EXEMPTION Vs. SEBI	Reena Lange Advocate
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(Main Matter Number :SEBI Appeal/0000168/2022)

	SEBI Appeal	168/2022	SRI BALVIR SINGH Vs. SEBI	Reena Lange Advocate
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Sub Matter : Misc. Application/0001374/2021

Sub Matter : Misc. Application/0000225/2022

Sub Matter : Misc. Application/0000319/2022

	Misc. Application	319/2022	SRI BALVIR SINGH-DIRECTION Vs. SEBI	PMH Law MDP and Partners
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(Main Matter Number :SEBI Appeal/0000168/2022)

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CIVIL CAUSE LIST OF DATE :05/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>786-ADMISSION-COURTCODE-NSEPENALTY-AT11.10A.M.</u>				
3	SEBI Appeal	199/2022	RAVI NARAIN Vs. SEBI	BODHI LEGAL
	Sub Matter :	Misc. Application/0000314/2022		
	Sub Matter :	Misc. Application/0000315/2022		
	Sub Matter :	Misc. Application/0000316/2022		
	Misc. Application	314/2022	RAVI NARAIN-URGENT HEARING Vs. SEBI	BODHI LEGAL
(Main Matter Number :SEBI Appeal/0000199/2022)				
	Misc. Application	315/2022	RAVI NARAIN-STAY Vs. SEBI	BODHI LEGAL
(Main Matter Number :SEBI Appeal/0000199/2022)				
	Misc. Application	316/2022	RAVI NARAIN-DELAY Vs. SEBI	BODHI LEGAL
(Main Matter Number :SEBI Appeal/0000199/2022)				
<u>80- FOR ORDERS- COURTCODE-MAHEARING-AT11.12AM</u>				
4	Misc. Application	179/2022	E-ALLY CONSULTING INDIA PRIVATE LIMITED AND ORS. Vs. SEBI	Aditya Bhansali Partner
(Main Matter Number :SEBI Appeal/0000448/2021)				
<u>218-PARTHEARD-CODE-DISGORGERESTRAINPIT-11.15AM</u>				
5	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
	Sub Matter :	Misc. Application/0000535/2020		
	Sub Matter :	Misc. Application/0000536/2020		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
Sub Matter :	Misc. Application/0000542/2020			
17	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co
	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.

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CIVIL CAUSE LIST OF DATE :05/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000503/2020)			
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			
Sub Matter :	Misc. Application/0000572/2020			

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CIVIL CAUSE LIST OF DATE :05/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>258-ADM-DISPOSAL-COURTCODE-MVLCIS-11.17 AM</u>				
6	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
	Sub Matter :	Misc. Application/0000343/2021		
	Sub Matter :	Misc. Application/0000067/2021		
	Sub Matter :	Misc. Application/0000073/2021		
	Sub Matter :	Misc. Application/0000230/2015		
	Sub Matter :	Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000045/2020		
	Sub Matter :	Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000157/2015)			
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000158/2015)			
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000158/2015)			
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000021/2021)			
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000022/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr.	Adv. Akash Menon and Sukanya Banerjee
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				

266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT11.20AM

7	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter :		Misc. Application/0000675/2021		
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI

(Main Matter Number :SEBI Appeal/0000424/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice K. Ashar and Co. Desai and Diwanji
(Main Matter Number :SEBI Appeal/0000526/2020)				
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter : Misc. Application/0000889/2021				

357-DISPOSAL-COURTCODE-IPOPROCEEDSICDR-AT11.22 AM

8	SEBI Appeal	496/2020	V C G and Co. and Anr. Vs. SEBI and Anr.	Prakash Shah and Associates The Law Point
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431-ADMDISPOSAL-COURTCODE-CASHFO-AT11.25AM.

9	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.
	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.

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CIVIL CAUSE LIST OF DATE :05/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

280-ADMDISPOSAL-COURTCODE-SCRACIRCULARS-11.27A.M.

10	SEBI Appeal	92/2021	ASIT C MEHTA INTERMEDIATES PVT. LTD. Vs. SEBI	Mr.Pankaj
	Misc. Application	227/2021	ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000317/2021)				
	SEBI Appeal	317/2021	ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0000227/2021		

294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.30AM

11	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000618/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
<u>338-ADM DISPOSAL-COURTCODE-PROMOTERPIT-AT11.32 AM.</u>				
12	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya ELP
Sub Matter(Disposed) : Misc. Application/0000587/2021				
<u>233-ADMDISPOSAL-COURTCODE-GDRPENALTY-11.33A.M</u>				
13	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) : Misc. Application/0000499/2021				
<u>526-ADM-COURTCODE-TIJARIASYNCHRONIZED-AT-11.35AM</u>				
14	SEBI Appeal	586/2021	Grishma Securities Ltd. and Ors. Vs. SEBI	Visesha Law Services
<u>537-ADM-DISP-CODE-SAHARADEEMEDPUBLICISSUE-11.37AM</u>				
15	Misc. Application	301/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL RE.-DELAY Vs. SEBI	Ms.Nidhi Shah, Advocate
(Main Matter Number :SEBI Appeal/0000601/2021)				

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	SEBI Appeal	601/2021	LATE SH. Y.N. SAXENA DEAD THROUGH LEGAL REPRESENTA Vs. SEBI	Ms.Nidhi Shah, Advocate
Sub Matter :		Misc. Application/0000301/2021		